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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

..

O.A.No. 361/97.

Date of decision: June 9, 1998.

Between:

1. A.Sreenivasa Chary.
2. S.Natesh Kumar.

Applicants.

And

1. The Regional Provident Fund Commissioner (PF)
Centra, Govt. Department, Andhra Pradesh Region,
Barkathpura, Hyderabad.
2. The Employment Officer, Ranga Reddy Dt. Employment
Exchange, Govt. of A.P., Srinagar Colony,
Hyderabad.

Respondents.

Counsel for the applicant: Kri K.Nageswara Reddy.

Counsel for respondents: Sri R.N.Reddy for R-1.
Sri P.Naveen Rao for R-2.

CORAM:

Hon'ble Sri R.Rangarajan, Member (A)

Hon'ble B.S.Jai Parameshwar, Member (J)

JUDGMENT.

(per Hon'ble Sri R. Rangarajan, Member(A)

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Sri K.Nageswara Reddy for the applicant.

Sri R.N.Reddy for Respondent No.1 and

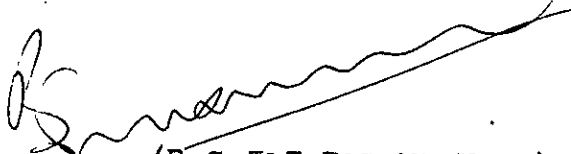
Sri Phaniraj for Sri Naveen Rao for Respondent No.2.

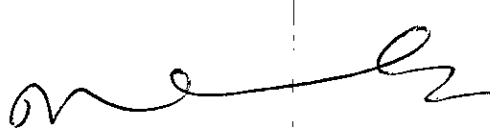


Sri K.Nageswara Reddy was informed
by the learned counsel Sri R.N. Reddy for Respondent No.1
in regard to the contents of the letter dated 7-6-1998
and served a copy of the letter on him.

The applicants in this O.A., ^{have} ~~has~~ not been
selected as can be seen from the letter of the
learned counsel for Respondent No.1 dated 7-6-1998.
Hence the dismissal order indicated in the interim
order is hereby confirmed.

The O.A., is dismissed. No costs.

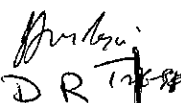

(B.S. JAI PARAMESHWAR)
Member (J)


(R. RANGARAJAN)
Member (A)

Date: 9th June, 1998.

Dictated in open Court.

SSS.


DR

..3..

Copy to:

1. The Regional Provident Fund Commissioner,
Andhra Pradesh, Barkatpura, Hyderabad.
2. The District Employment Officer, Rangareddy Dist. Employment
Exchange, Srinagar Colony, Hyderabad.
3. One copy to Mr. K. Nageswara Reddy, Advocate, CAT, Hyderabad.
4. One copy to Mr. R. N. Reddy, CGSC, CAT, Hyderabad.
5. One copy to Mr. P. Naveen Rao, Addl. CGSC, CAT, Hyderabad.
6. One copy to D. R. (A), CAT, Hyderabad.
7. One duplicate copy.

YKRR

22/6/98
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TYPED BY
COMPARED BY

II COURT
CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M (J)

DATED: 9/6/88

ORDER/JUDGMENT

M.A/R.A/C.P.NO.

in

O.A.NO. 361/97

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLKR

